

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513
IB-255/ND/2024

IN THE MATTER OF:

Bank of Maharashtra

Vs.

Ram Avtar Gupta

.....Applicant

.....Respondent

SECTION

U/s 95(1) of (IBC)

Order delivered on 08.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the SRA : Mr. Ajay Kumar, Ms. Stuti Vatsa, Mr. Vaibhav Tiwari,
Mr. Vijayant Goel, Mr. Pankaj Sethi, Advs.
For the Bank of Maharashtra : Mr. Arpan Naagar, Proxy Counsel

ORDER

Proxy Counsel on behalf of the Petitioner is present and submitted that the main Counsel is on his legs before another court. In view of this, list the matter on **23.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)